

<i>State</i>	<i>No. of Cooperative Mills</i>
Gujarat	5
Haryana	1
Karnataka	8
Kerala	4
Madhya Pradesh	2
Maharashtra	35
Orissa	6
Punjab	6
Rajasthan	3
Tamil Nadu	19
Uttar Pradesh	11
West Bengal	1
Pondicherry	1
	115

Bank Loans to Farmers

1455. SHRI ARJUN SINGH YADAV:
SHRIMATI SUMITRA
MAHAJAN:
SHRI KASHIRAM RANA:
SHRI HARI KEWAL PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) the amount of loans given by the scheduled banks to the farmers in Uttar Pradesh, Gujarat and Madhya Pradesh during the last three years, district-wise; and

(b) the amount of loans recovered during this period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The amount of direct agricultural advances given by all scheduled commercial banks during the last three years ending June 1987, June 1988 and June 1989 (latest available) in the States of Uttar Pradesh, Gujarat and Madhya Pradesh is as under:

(Rs. in crores)

<i>State</i>	<i>Year ended (June)</i>	<i>Amount</i>
Uttar Pradesh	1987	235
	1988	259
	1989	310
Gujarat	1987	162
	1988	186
	1989	181
Madhya Pradesh	1987	154
	1988	194
	1989	200

(b) The recovery of direct agricultural advances of all scheduled commercial banks in the States of Uttar Pradesh, Gujarat and

Madhya Pradesh during the corresponding period is indicated below:

(Rs. in crores)

<i>State</i>	<i>Year ended</i>	<i>Demand</i>	<i>Recovery</i>
Uttar Pradesh	1987	436	253
	1988	458	263
	1989	560	324
Gujarat	1987	251	129
	1988	241	128
	1989	349	204
Madhya Pradesh	1987	221	102
	1988	247	129
	1989	327	188

The data reporting system of NABARD and RBI does not generate district-wise data for the above information.

Review of working of Foreign Banks

1456. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the government have reviewed the working of the foreign banks in the country;

(b) if so, whether it has been decided to liberalise the activities of these banks; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) the working of

the foreign banks in India is reviewed in the RBI each year with reference to their March end position.

(b) and (c). Liberalisation of the activities of foreign banks has engaged the attention of the Narasimhan Committee, which submitted its report to the Government on 20.11.91. The report of the committee will be processed in consultation with RBI and other concerned agencies.

Secunderabad Cantonment

1457. SHRI DATTATRAYA BANDARU: Will the Minister of DEFENCE be pleased to state:

(a) whether the strength of the Secunderabad Cantonment in Andhra